

DIVISION BENCH

O-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1200(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	ZAK GLOBAL SERVICES PVT. LTD. Vs. SS INTERNATIONAL ENERGY PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For Operational Creditor

Mr. Patita Paban Bishwal, Advocate

ORDER

Mr. Patita Paban Bishwal, Ld. Counsel for the Operational Creditor present.

Ld. Counsel for the Operational Creditor seeks to withdraw the present Petition upon instructions. Submissions are recorded. CP/1200(KB)2019 is dismissed as withdrawn.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**